

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 112/59/ND/2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2019.**

**NAME OF THE COMPANY: M/s. IND Finance & Securities Trust Pvt. Ltd.
V/s. M/s. Eicher Motors Ltd. & Others.**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**For the Petitioner : Mr. S.M. Sundaram, Advocate
For the Respondent : Mr. Anoop Dawar, Ms. Vandana Sharma,
Mr. J.D. Baruah, Mr. Arpan Behi, Mr.
Archit Chauhan, Advocates**

ORDER

Both the sides are present. Pleadings are complete. Matter is posted for making final submissions.

Put up on 18th December, 2019.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**